

Bill for conservation, protection and management of ground water

2238. SHRI DEREK O'BRIEN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION be pleased to state:

- (a) the data for the decline in ground water levels, State-wise;
- (b) the status of the National Groundwater Management Improvement Programme (NGMIP) and the draft Bill for conservation, protection, regulation and management of ground water; and
- (c) whether proposed legal framework addresses the issue of drought risk and vulnerability assessment and mitigation measures and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (DR. SANJEEV KUMAR BALLYAN): (a) Central Ground Water Board (CGWB) under the Ministry of Water Resources, RD & GR carries out ground water monitoring, four times a year, on regional scale through a network of observation wells in the Country. Water level data for pre-monsoon 2016 compared with decadal mean of pre-monsoon (2006-2015) indicates a decline in ground water level in 66% of the wells monitored. State-wise details on ground water level are given in the Statement (*See below*).

(b) The National Groundwater Management Improvement Scheme (NGMIS) and the Model Groundwater (Sustainable) Management Act, 2016 are under active consideration.

(c) The Model Groundwater (Sustainable) Management Act, 2016, provides for preparation of Groundwater Security Plan with the objective, *inter-alia*, of ensuring water security in times of emergencies like droughts and floods, restricting setting up of industries with high intensity of water use in regions prone to water stress, or drought; regulation of ground water protection zones; duties of groundwater users including various mitigation measures like conservation of water, water harvesting, recharge, recycle and reuse of water etc.

Statement

State-wise details of Decadal Water Level Fluctuation with Mean [Pre-monsoon (2006 to 2015)] and Pre-monsoon 2016

Sl. No.	Name of State/UT	No. of wells Analysed	Rise		Fall		Wells showing no change	
			No.	%	No.	%	No.	%
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	547	236	43	308	56	3	0.5
2.	Arunachal Pradesh	14	10	71	4	29	0	0.0

1	2	3	4	5	6	7	8	9
3.	Assam	182	84	46	98	54	0	0.0
4.	Bihar	551	180	33	369	67	2	0.4
5.	Chandigarh	11	4	36	7	64	0	0.0
6.	Chhattisgarh	616	165	27	451	73	0	0.0
7.	Dadra and Nagar Haveli	12	6	50	6	50	0	0.0
8.	Daman and Diu	10	2	20	8	80	0	0.0
9.	Delhi	115	26	23	89	77	0	0.0
10.	Goa	70	41	59	29	41	0	0.0
11.	Gujarat	738	254	34	475	64	9	1.2
12.	Haryana	643	184	29	454	71	5	0.8
13.	Himachal Pradesh	95	36	38	59	62	0	0.0
14.	Jammu and Kashmir	225	83	37	142	63	0	0.0
15.	Jharkhand	212	86	41	126	59	0	0.0
16.	Karnataka	1380	415	30	949	69	16	1.2
17.	Kerala	1240	454	37	779	63	7	0.6
18.	Madhya Pradesh	1343	502	37	838	62	3	0.2
19.	Maharashtra	1487	437	29	1041	70	9	0.6
20.	Meghalaya	17	6	35	11	65	0	0.0
21.	Odisha	1103	395	36	705	64	3	0.3
22.	Puducherry	6	5	83	1	17	0	0.0
23.	Punjab	613	129	21	482	79	2	0.3
24.	Rajasthan	829	346	42	481	58	2	0.2
25.	Tamil Nadu	587	345	59	242	41	0	0.0
26.	Telangana	377	66	18	308	82	3	0.8
27.	Tripura	28	21	75	7	25	0	0.0
28.	Uttar Pradesh	629	95	15	534	85	0	0.0
29.	Uttarakhand	44	21	48	23	52	0	0.0
30.	West Bengal	899	310	34	589	66	0	0.0
TOTAL		14623	4944	34	9615	66	64	0.4